



**INTELLECTUAL
PROPERTY INDIA**

Patents/Designs/Trademark
GEOGRAPHICAL INDICATIONS



सत्यमेव जयते

☎ 011-28031838
011-28032406

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY Fax no. 28032381
Intellectual Property Office
Plot No.32, Sector – 14, Dwarka
NEW DELHI - 110078.

Name of Hearing Officer

:

**DR. B.C. RATHORE
(DEPUTY REGISTRAR)**

Date:01/02/2016

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	235505	746135	M/S. THE PROCTOR & GAMBLE COMPANY, U.S.A. V/S. M/S. AGAM & GEM LABORATORIES PVT. LTD, PLOT NO. 5, DAMAN INDUSTRIAL ESTATE, SOMNATH ROAD, DAMAN-396215 INDIA (FOR FINAL ARGUMENTS 02:30 PM)	M/S. REMFRY & SAGAR, REMFREY HOUSE AT THE MILLENNIUM PLAZA, SECTOR 27, GURGAON- 122002, V/S. M/S. R.K. DEWAN & COMPANY, PODAR CHAMBERS, S.A. BRELVI ROAD FORT, MUMBAI-400001 (FOR FINAL ARGUMENTS 02:30 PM)
2	235089	767335	M/S. KEMPPY YO, P.O. BOX 13, FIN-15801, LAHII, FINLAND, V/S. M/S. TARA PRODUCTS, E- 19, DSIDC INDUSTRIAL COMPLEX, ROHTAK ROAD, DELHI- 110041	M/S. ANAND & ANAND B- 41, NIZAMUDDIN EAST, NEW DELHI- 110013 V/S. M/S. ATUL TRADE MARK COMPANY, 2483, IIND FLOOR, SHIR RAM PLACE, CHOWK TELIWARA, SADAR BAZAR DELHI- 110006
3	181911	990404	M/S. THE NEXT SHOP, B-52, SARVODAYA ENCLAVE, NEW DELHI- 110065 V/S. M/S. NEXT RETAIL LIMITED, UNITED KINGDOM.	M/S. AMRCHAND & MANGALDAS & SURESH A. SHROFF & CO, AMARCHAND TOWERS, 216, OKHLA INDUSTRIAL ESTATE, PHASE-III, NEW DELHI- 110020. V/S.

				M/S. K & S PARTNERS, 84-C, C-6, LANE, OFF CENTRAL AVENUE, SAINIK FARMS, NEW DELHI- 100062.
4	153827	662962	M/S. BAJRANGBALI KITCHENWARES 27, RAJENDER NAGAR, INDUSTRIAL AREA, MOHAN NAGAR, GHAZIABAD - (U.P.) V/S. M/S. PLAZA WIRES AND ELECTRICALS PVT. LTD., 1553, 1ST FLOOR, BHAGIRATH PALACE, DELHI-110006	M/S. INDO REGISTRATION BUREAU 2, NAVYUG MARKET, 2 ND FLOOR, GHAZIABAD-201001 (U.P.) V/S. M/S. VIDHANI TRADE MARKS CO. 1720/ 57, 1ST FLOOR, NAIWALA, KAROL BAGH, NEW DELHI- 110 005.
5	DEL-T- 4357/88038	679299	M/S. JANTA GRAH UDYOG, RAM NAGAR, KOSI KALAN, MATHURA, U.P. V/S. M/S. KARM SOAP WORKS, 65, SARESH BAGH, KANPUR, U.P.	M/S. P.K. ARORA ADVOCATE, 110, ANAND VRINDAVAN, SANJAY PLACE, AGRA, U.P. V/S. M/S. THE KOTTAY, 111/2, HARSH NAGAR, KANPUR- 208012, U.P.



INTELLECTUAL
PROPERTY INDIA

Patents/Designs/Trademark
GEOGRAPHICAL INDICATIONS



सत्यमेव जयते

☎ 011-28031838
011-28032406

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY Fax no. 28032381
Intellectual Property Office
Plot No.32, Sector – 14, Dwarka
NEW DELHI - 110078.

Name of Hearing Officer

:

DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date:02/02/2016

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	DEL-T-4279/81973	609869	M/S. SURYA PHARMACEUTICALS. PLOT NO-71, KRISHNA BAGH, NAGWA, VARANASI-5 V/S. M/S. SURYA PHARMA AND COSMETICS. 182/183, MADHUVAN, N.R. DHOLKIA ROAD, SIHOR-364240 (GUJRAT)	M/S. SHUKLA TRADE MARK COMPANY. 71, CANNING STREET, ROOM NO. C-518, 5 TH FLOOR, BAGREE MARKET. KOLKATA-700001 V/S M/S. FATECHAND C. SHAH & CO. 'A' AIDUN BUILDING, 5 TH FLOOR, 1 ST DHOBI TALAO, MUMBAI-400002
2	148746	709635	M/S. NARESH FOOTWEAR INDUSTRIES, BALDEV NAGAR, NARAINGARH ROAD, AMBALA CITY V/S. M/S. AJAY PLASTIC INDUSTRIES, 95-96, SHAHZADA BAGH EXTENSION, DELHI- 110035.	M/S. K.G. MAHESHWARI & ASSOCIATES, 7-A, TRIBUNE COLONY, AMBALA CANTT. V/S. M/S. ALOK SHUKLA, ADVOCATE, B-77(FIRST FLOOR), SARVODAYA ENCLAVE, NEW DELHI- 110017.
3	120532	673888	M/S. PHARMA SYNTH FORMULATIONS LTD. 10/15, JHILMIL INDUSTRIAL AREA, DELHI-110095 V/S.	SHRI. AJAY SAHNI 14/55, PUNJABI BAGH (WEST). NEW DELHI-110026. V/S. M/S. RAPTAKOS, BRETT & CO.

			M/S. RAPTAKOS, BRETT & CO. LTD. DR. ANNIE BESANT ROAD, WORLI, MUMBAI-400025 (FOR FINAL ARGUMENTS 02:30 PM)	LTD. DR. ANNIE BESANT ROAD, WORLI, MUMBAI-400025 (FOR FINAL ARGUMENTS 02:30 PM)
4	T-1318	571004	M/S.SWASTIK PIPES LTD, 1/23-B, ASAF ALI ROAD, NEW DELHI- 110002. V/S. M/S. T.T. INDUSTRIES, 12 NEW COLONY, MODEL BASTI, NEW DELHI- 110005. (FOR FINAL ARGUMENTS 02:30 PM)	M/S. PREMIER REGISTRATION SERVICE, 8/2, RAJINDER NAGAR, NEW DELHI- 110060. V/S. M/S. SHILPI JAIN SHARMA (ADVOCATE) C-149,C.L. JOSEPH BLOCK, TEES HAZARI COURT, NEW DELHI- 110054. (FOR FINAL ARGUMENTS 02:30 PM)



**INTELLECTUAL
PROPERTY INDIA**

Patents/Designs/Trademark
GEOGRAPHICAL INDICATIONS



सत्यमेव जयते

☎ 011-28031838
011-28032406

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY Fax no. 28032381
Intellectual Property Office
Plot No.32, Sector – 14, Dwarka
NEW DELHI - 110078.

Name of Hearing Officer

:

**DR. B.C. RATHORE
(DEPUTY REGISTRAR)**

Date:03/02/2016

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	228674	787546	M/S. WINGS PHARMACEUTIALS PVT. LTD, J- 13, UDYOG NAGAR, MAIN ROHTAK ROAD, NEW DELHI- 110041 V/S. M/S. ZEE TELEFILMS LTD., 135, CONTINENTAL BUILDING, DR. ANNIE BESANT ROAD, WORLI , MUMBAI- 400018 AT ALSO J- 27, SOUTH EXTENTION PART- I, NEW DELHI- 110049	M/S. AJAY SAHNI ADVOCATE, 14/55, PUNJABI BAGH (W) NEW DELHI- 110026 V/S. MS. PRATHIBA M. SINGH, F- 12, JANGPURA EXTN, NEW DELHI- 110014
2	161734	1053743	M/S. TAS MED (I) PVT. LTD. PLOT NO.45, NEW TIMBER MARKET, SECTOR-26, CHANDIGARH V/S. M/S. H. LUNDBECK A/S (DENMARK)	M/S. VENUKA KUMAR, ADV GURU GORKASH NATH MANDIR, NEAR SADAR BAZAR, SECTOR 19/C, CHANDIGARH. V/S. M/S. DE PENNING & DE PENNING MA-99, MOULSARI AVENUE, DLF PHASE-III, GURGAON-122002
3	134995	610530	M/S. SHEEL CHND FLOOR MILLS PVT. LTD, VILLAGE DEHRIA, NEAR ITI, RAM PUR ROAD, HALDWANI- 263139, DISTT. NAINITAL, U.P.	M/S. ROMESH CHADHA & CO, GROUND FLOOR, 1, ARYA SAMAJ MANDIR ROAD, GANESHGANJ, LUCKNOW- 226018. V/S. M/S. EVEREST TRADE MARK CO,

			V/S. M/S. SHIVNATH RAI HARNARAIN (INDIA) LTD, B- 16, BHAGWAN DAS NAGAR, DELHI.	CH.NO.420-A, WESTERN WING, TIS HAZARI COURTS, DELHI- 110054.
4	DEL-T-4027	677754	M/S. PRIYA ELECTRONICS, 23, LAJPAT RAI MARKET, DELHI- 110006. V/S. M/S. PRIYA AUDIO LINKERS (REGS,) SHOP NO. 5, GANDHI MARKET, BATHINDA, PUNJAB.	M/S. ACTIVE REGISTRATION SERVICE, 12/23, 2 ND FLOOR, WEST PATEL NAGAR, NEW DELHI- 110008. V/S. M/S. PURI TRADE MARK CO. BRAND HOUSE, 54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA – 141003.
5	176637	1069481	M/S. TAS MED (I) PVT. LTD, PLOT NO. 45, NEW TIMBER MARKET, SECTOR-26, CHANDIGARH. V/S. M/S. AVIAT CHEMICALS PRIVATE LIMITED, D-115, TTC INDUSTRIAL AREA, SHIRAVANE, NAVI MUMBAI- 400706.	M/S. VENUKA KUMARIA (ADVOACTE), GURU GORKASH NATH MANDIR, NEAR SADAR BAZAR, SECTOR 19/C, CHANDIGARH. V/S. M/S. AVIAT CHEMICALS PRIVATE LIMITED, D-115, TTC INDUSTRIAL AREA, SHIRAVANE, NAVI MUMBAI- 400706.
6	190357	990401	M/S. THE NEXT SHOP, B-52, SARVODAYA ENCLAVE, NEW DELHI- 110065 V/S. M/S. NEXT RETAIL LIMITED, UNITED KINGDOM.	M/S. AMRCHAND & MANGALDAS & SURESH A. SHROFF & CO, AMARCHAND TOWERS, 216, OKHLA INDUSTRIAL ESTATE, PHASE-III, NEW DELHI- 110020. V/S. M/S. K & S PARTNERS, 84-C, C-6, LANE, OFF CENTRAL AVENUE, SAINIK FARMS, NEW DELHI- 100062.
7	156310	810232	M/S. JAGMOHAN WALIA, 2205/169, GANESH PURA 'B' TRI NAGAR, DELHI- 110035 V/S. M/S. MOHINI KITCHEN WARE (P) LTD PLOT- 99, VILLAGE NANGI POONA, DELHI- 110036	M/S. PUNJAB REGISTRATION SERVICE., 4/67, NEHRU NAGAR , NEW DELHI- 110065, V/S. M/S. PURI & PURI (ADVOCATE) 3279/51, 3 RD FLOOR, GAURI SHANKAR MARKET, RAJA WALI GALI, GALI PEEPAL MAHADEV HAUZ QAZI, DELHI- 110006.
8	234291	774263	M/S. G.M. PRODUCTS (INDIA), RAWAT PARA, AGRA U.P. V/S.	M/S. S.K. AGARWAL & COMPANY, AGARWAL MARKET, 6/2, GALI BARAH BHAI, BELANGANJ, AGRA- 4

			M/S. ARVIND KUMAR GUPTA, R/O 1/32, TAKSAL GALI, JOHRI BAZAR, AGRA U.P.	V/S. M/S. NATIONAL TRADE MARK CO., 36, BHAGIRATHI DEVI MARG KHANDRI AGRA, U.P
9	171658	867062	M/S. ALPS INDUSTRIES LTD, B-4, D/3, SHOPPING – CUM – FACILITES CENTRE, ALAKNANDA, NEW DELHI- 110019 V/S. M/S. ORIENT CERAMICS AND INDUSTRIES LTD, IRIS HOUSE, 16, BUSINESS CENTRE, NANGAL RAYA, NEW DELHI- 110046 (FINAL ARGUMENTS 2:30 PM)	M/S. L.S. DAVAR & CO., 5/1, (FIRST FLOOR), KALKAJI EXTEN, NEW DELHI- 110019 V/S. M/S. BHARTI REGISTRATION SERVICE, EC-54, SFS, MAYA ENCLACE NEW DELHI- 110064 (FINAL ARGUMENTS 2:30 PM)
10	179491	990407	M/S. THE NEXT SHOP, B-52, SARVODAYA ENCLAVE, NEW DELHI- 110065. V/S. M/S. NEXT RETAIL LIMITED, UNITED KINGDOM,	M/S. AMRCHAND & MANGALDAS & SURESH A. SHROFF & CO, AMARCHAND TOWERS, 216, OKHLA INDUSTRIAL ESTATE, PHASE-III, NEW DELHI- 110020. V/S. M/S. K & S PARTNERS, 84-C, C-6, LANE, OFF CENTRAL AVENUE, SAINIK FARMS, NEW DELHI- 100062.
11	DEL-T- 1683/55113	514661	M/S. PUNJAB TRACTORS LIMITED, PHASE IV, SAS NAGAR, DISTT. ROPER-160055. PUNJAB. V/S. M/S. PRAKASH AGRICULTUR INDUSTRIES (INDIA), FOUNDRY NAGAR, HATHRAS ROAD, AGRA, U.P.	;M/S. L.S. DAVAR & CO., 5/1, (FIRST FLOOR), KALKAJI EXTEN, NEW DELHI- 110019 V/S. M/S. AMARJIT & ASSOCIATES, SUITE 404, LAW ARCADE, 18-PUSA ROAD, NEW DELHI- 110005.
12	200688	625034	M/S. SWASTIK PEN & GENERAL INDUSTRIES, 11268, DORIWALAN STREET, KAROL BAGH, NEW DELHI- 110005. V/S. M/S. LARSEN & TOUBRO LIMITED, L & T HOUSE, BALLARED ESTATE, P.O. BOX 278, MUMBAI- 400001.	M/S. ATUL TRADE MARK COMPANY, 2483, IIND FLOOR, SHIR RAM PLACE, CHOWK TELIWARA, SADAR BAZAR DELHI- 110006. V/S. M/S. ARJUN T. BHAGAT & CO, 132/1, SHAHEEN APARTMENTS, MODY STREET, FORT, P.B. NO. 1865, MUMBAI- 400001.



INTELLECTUAL
PROPERTY INDIA

Patents/Designs/Trademark
GEOGRAPHICAL INDICATIONS



सत्यमेव जयते

☎ 011-28031838
011-28032406

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY Fax no. 28032381
Intellectual Property Office
Plot No.32, Sector – 14, Dwarka
NEW DELHI - 110078.

Name of Hearing Officer

:

DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date:04/02/2016

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	122884	668943	M/S. AMARA INTERNATIONAL HOTEL & RESORTS PTE. LIMITED, SINGAPORE-0208. V/S. M/S. AMIRA FOODS (INDIA) LIMITED, 54, PRAKRITI MARG, SULTANPUR FARMS, MEHRAULI, POST BOX NO. 10817, NEW DELH-110030.	M/S. REMFRY & SAGAR, REMFRY HOUSE AT THE MILLENNIUM PLAZA, SECTOR 27, GURGAON- 122002 V/S. M/S. DUA ASSOCIATES ADVOCATES, 202-206, TOLSTOY HOUSE, 15, TOLSTOY MARG, NEW DELHI- 110001.
2	179633	792564	M/S. SATYA PRAKASH & CO. RAILWAY ROAD, KAIM GANJ, DISST. FARRUKHABAD, U.P. V/S. M/S. VEER BAHADUR PRODUCTS, 21/145, NAYA BASS, LOHA MANDI, AGRA, U.P.	M/S. VIDHANI TRADE MARKS CO, 1720/57, 1 ST FLOOR, NAIWALA, KAROL BAGH, NEW DELHI- 110006. V/S. M/S. P.K. ARORA, 110, ANAND VRINDAVAN, SANJAY PLACE, AGRA-02, U.P.
3	151853	642597	M/S. GANGA ENTERPRISES, G.T. ROAD, SIRHIND PUNJAN. V/S. M/S. KOHINOOR SANITATIONS PVT. LTD, AZAD MARKET, MANDI ROAD, JALANDHAR, PUNJAB.	M/S. INTTL ADVOCARE, F-252, SAINIK FARMS, NEW DELHI- 110062. V/S. M/S. BAJAJ REGISTRAION SERVICE, 102, JAY ESS COMPLES, SHASTRI MARKET, OPP. DAIL VIR PARTAP, JALANDHAR- 144001, PUNJAB.

4	195921	1236251	M/S. MIH INTEL PROP HOLDINGS LTD. (MAURITIUS) V/S. M/S. AGROTEK FIBRES. 1111, SHANTI NIWAS, PATTAR BAZAR, TOWN HALL ROAD, JAGADHRI, DISTT, YAMUNAGAR, HARYANA	M/S. ANAND & ANAND B- 41, NIZAMUDDIN EAST, NEW DELHI- 110013. V/S. SHRI. PRAVEEN KUMAR GUPTA. (ADVOCATE) 255, PUNJABI STREET, SARAI PIPAL THALA, OPP. ADARSH NAGAR, DELHI-110033.
5	DEL-T-3335/60480	652692	M/S. NEELUM INDUSTRIES 628-B, PRATAP NAGAR, LUDHIANA PUNJAB. V/S. M/S. DAYAL DAS & CO. 5673, KUCHA KHANCHAND, NAI SARAK, DELHI-110006	M/S. MAHTTA & CO. 43-B/3, UDHAM SINGH NAGAR, LUDHIANA-1. PUNJAB. V/S. M/S. DAYAL DAS & CO. 5673, KUCHA KHANCHAND, NAI SARAK, DELHI-110006.
6	155424	723391	M/S. ARORA ELECTRONICS, 41-A/6, ASHOK NAGAR, NEW DELHI. V/S. M/S. INDO ACCORD CABLE INDUSTRIES, 866, DSIDC, NARELA INDUSTRIAL AREA, DELHI.	M/S. DELHI REGISTRATION SERVICE, 85/86, GADODIA MARKET, KHARI BAOLI DELHI- 110006 V/S. M/S. VIDHANI TRADE MARKS CO, 1720/57, NAIWALA, KAROL BAGH, NEW DELHI- 110005.
7	132851	794040	M/S. SHREE GANESH FEED MILLS, KALA SANGHIAN ROAD, BACSIDE PURANI DANA MANDI, KAPURTHALA. PUNJAB. V/S. M/S. JAI MAA FEED MILLS, MOGA ROAD, SHAHKOT- 144702, JALANDHAR, PUNJAB.	M/S. KULDIP & ASSOCIATES, 945/3, (F,F) NAIWALA, FAIZROAD, KAROL BAGH, NEW DELHI- 110005. V/S. M/S. BAJAJ REGISTRATION SERVICE, 102, JAY ESS COMPLEX, SHASTRI MARKET, OPP, DAIL VIR PARTAP, JALANDHAR-144001. PUNJAB.
8	DEL-T-1920/56013	618257	M/S. ROHIT ENTERPRISES, 127/436, VINOBA NAGAR, BLOCK S KANPUR V/S. M/S. PARTAP SABUN UDYOG, AISH BAGH ROAD, LUCKNOW- 226004 U.P.	M/S. WORDWIDE REGISTRATION BUREAU, 60/30, NEW ROHTAK ROAND, KAROL BAGH, NEW DELHI- 110005 V/S. SHRI. U.S. SHARMA ADVOCATE, E-208, GREATER KAILASH PART-I, NEW DELHI- 110048.
9	165874	709322	M/S. SHAKTI BHOG FOODS LIMITED,	M/S. WORLDWIDE REGISTRATION BUREAU,

			<p>24, LAGHU UDYOG NAGAR, SSI, G.T. KARNAL ROAD, DELHI- 110033. V/S. M/S. SAKTHI SUGARS LIMITED, 102, MOUNT ROAD, GUINDY, CHENNAI- 600032.</p>	<p>60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI- 110005. V/S. M/S. MOHAN ASSOCIATES, FLAT NO. D-4, III FLOOR, CEEBROS BUILDING, DOOR NO. 11, CENETOPH ROAD, TEYNAMPET, CHENNAI- 600018.</p>
10	161718	631614	<p>M/S. BB TECHNOLOGIES, U.S.A. V/S. M/S. BLACK BOX EL-MAN, 1-A/B ALLARAKHA, GROUND FLOOR, 11/15 MAULAN AZAD ROAD, NEAR BANK OF MAHARASHTRA, JACOB CIRCLE, MUMBAI- 400011. (FINAL HEARING 2:30PM)</p>	<p>M/S. REMFRY & SAGAR, REMFREY HOUSE AT THE MILLENNIUM PLAZA, SECTOR 27, GURGAON- 122002. V/S. M/S. R.K. DEWAN & COMPANY, PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI- 400001. (FINAL HEARING 2:30PM)</p>
11	DEL-T- 2714/58482	528094	<p>M/S. BAGHER RASTI GENERAL TRADING CO. LLC (U.A.E LAWS) V/S. M/S. G.S. CHATHA RICE MILLS. O/S CHATIWIND GATE, AMRITSAR (PUNJAB), INDIA</p>	<p>M/S. AYPE TRADE MARKS CO. 4279, GAI BHAIRON, (MADAN MARKET), NAI SARAK, DELHI-110006. V/S. M/S. D.K. HANDA & COMPANY. B-XVIII/17-18, PURIAN MOHALLA, BATALA-143505 (PUNJAB).</p>
12	DEL-T- 3086/59809	507279	<p>M/S. HOME CARE PRODUCTS. C-176, SARVODAYA ENCLAVE, NEW DELHI-110017. V/S. M/S. HOMACOL SALES CORPORATION. H/S 36-A, KAILASH COLONY MARKET, NEW DELHI-110048</p>	<p>M/S. ASHOKA REGISTRATION SERVICE. 4, CENTRAL LANE, BENGALI MARKET, NEW DELHI-110001. V/S. M/S. MANGLA REGISTRAION SERVICE. 1961, KATRA SHAHNSHAI, CHANDNI CHOWK, DELHI-110006.</p>



**INTELLECTUAL
PROPERTY INDIA**

Patents/Designs/Trademark
GEOGRAPHICAL INDICATIONS



सत्यमेव जयते

☎ 011-28031838
011-28032406

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY Fax no. 28032381
Intellectual Property Office
Plot No.32, Sector – 14, Dwarka
NEW DELHI - 110078.

Name of Hearing Officer

:

**DR. B.C. RATHORE
(DEPUTY REGISTRAR)**

Date:08/02/2016

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	714638	1402055	M/S. COMEDY PARTNERS, U.S.A. V/S. M/S. RAYMOND APPAREL LIMITED, NEW HIND HOUSE, NAROTTAM MORARJI MARG, BALLARD ESTATE, MUMBAI- 400001. (FINAL HEARING 2:30PM)	M/S. ALG INDIA LAW OFFICES, 30, SIRI FORT ROAD, NEW DELHI- 110049. V/S. M/S. AZB & PARTNERS, EXPRESS TOWERS, 23 RD FLOOR NARIMAN POINT, MUMBAI- 400021. (FINAL HEARING 2:30PM)
2	DEL-T- 5029/106134	582028	M/S. ALPNA HERBAL COMSMETICS (INDIA). B-427, SUDERSHAN PARK, DELHI- 110015 V/S. M/S. SHINGAR COSMETICS PVT LTD, "KALPATRU", 71 NUTAN LAXMI SOCIETY, N.S. ROAD NO. 9, JUHU SCHEME, MUMBAI- 400049	M/S. DELHI REGISTRATION SERVICE, 85/86, GADODIA MARKET, KHARI BAOLI, DELHI-110006 V/S. M/S. INTERNATIONAL TRADE MARKES BUREAU, MANEKJI WADIA BUILDING, 1 ST FLOOR, 127, MAHATMA GANDHI ROAD, FORT, MUMBAI- 400001
3	167248	546085	M/S. YOGI HERBALAS 103- D.S.I.D.C. OKHLA PHASE I, NEW DELHI-110 020. V/S. M/S. SHALIMAR CHEMICAL	M/S. MAN MOHAN SINGH ASSOCIATES 7/24, 3 RD FLOOR, WEST PATEL NAGAR, NEW DELHI-110008. V/S. M/S. TRADE MARK REGISTRATION

			<p>WORKS LTD. 92 E, ALIPORE RD., KOLKATA-700 027, WEST BENGAL.</p>	<p>SERVICES 1, NETAJI SUBHAS ROAD, KOLKATA-700001.</p>
4	DEL-T-4750/95586	843378	<p>M/S. PHARMACEUTICALS, PINDI STREET, LUDHIANA. PUNJAB V/S. M/S. GALPHA LABORATORIES LTD, 17/10, PIPERMINTWALA ESTATE, BHANDUP, MUMBAI- 400078</p>	<p>M/S. MAHTTA & CO. ADVOCATES, 43-B/3, UDHAM SINGH NAGAR, LUDHIANA- 1. PUNJAB V/S. M/S. VISHESH & ASSOCIATES, 2, 3RD FLOOR, YESHWANT CHAMEBRS, 18-B, BHARUCHA MARG, KAKAGHODA, FORT, MUMBAI- 400023</p>
5	DEL-T-4454	633685	<p>M/S. AMAN ENGINEERING WORKS, AMAN NAGAR, INDUSTRIAL AREA, JALANDHAR CITY- 144004, PUNJAB. V/S. M/S. KRANTI ELECTRICALS, WZ-57, BASTI DARAPUR, NAJAFGARH ROAD, NEW DELHI- 110015.</p>	<p>M/S. AMBICA REGISTRATION SERCVICE, INSIDE RAM BAGH CHOWK, POST BOX NO. 79, AMRITSAR, PUNJAB. V/S. M/S. DELHI REGISTRATION SERVICE, 85/86, GADODIA MARKET, KHARI BAOLI DELHI- 110006.</p>



INTELLECTUAL
PROPERTY INDIA

Patents/Designs/Trademark
GEOGRAPHICAL INDICATIONS



सत्यमेव जयते

☎ 011-28031838
011-28032406

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY Fax no. 28032381
Intellectual Property Office
Plot No.32, Sector – 14, Dwarka
NEW DELHI - 110078.

Name of Hearing Officer

:

DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date:09/02/2016

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	182344	880508	M/S. AUTOMETER ALLIANCE LTD, 101C, SHIV HOUSE, HARI NAGAR, ASHRAM, NEW DELHI- 110014. V/S. M/S. CAREER LAUNCHER INDIA PVT. LTD, B-52, OKHLA INDUSTRIAL AREA PHASE-1 NEW DELHI- 110020.	M/S. K & S PARTNERS, 84-C, C-6 LANE, SAINIK FARMS, NEW DELHI- 110062. V/S. M/S. ANAND & ANAND B- 41, NIZAMUDDIN EAST, NEW DELHI- 110013
2	DEL-T-4259	783271	M/S. RUPANI INDUSTRIES 45,GOVT.INDUSTRIAL AREA, KALPI ROAD, KANPUR V/S. M/S. BINOD HOSIERY 31, SHIBTALLA STREET, KOLKATA	M/S. THE KOTTAY. 111/2, HARSH NAGAR, KANPUR - 208 012 V/S. M/S. TRADE MARK REGISTRATION BUREAU. 1, NETAJI SUBHAS ROAD , KOLKATA - 700 001
3	DEL-T- 4787/95304	763731	M/S. FRANKLIN LOUFRANI, 17, CHAUSSE DE LA MUETTE, 75016 PARIS, FRANCE. V/S. M/S. CHARLES P. BALL, PO BOX 171, 22 FRONT STREET, WORCESTER, MA 01614, USA (FINAL HEARING 2:30PM)	M/S. REMFRY & SAGAR, REMFRY HOUSE AT THE MILLENNIUM PLAZA, SECTOR 27, GURGAON- 122002 V/S. M/S. PREMIER REGISTRATION SERVICE, 8/1 RAJINDER NAGAR NEW DELHI- 110060. (FINAL HEARING 2:30PM)

4	150912	692207	M/S. PRAVEEN GUPTA & NAVEEN GUPTA, 115, G.T. ROAD, RAIL BAZAR, KANPUR-4. U.P. V/S. M/S. HERO CYCLES LIMITED, HERO NAGAR, G.T. ROAD, LUDHIANA-141003. PUNJAB.	M/S. THE KOTTAY, 111/2, HARSH NAGAR, KANPUR- 208012, U.P. V/S. M/S. WORLWIDE INTELLEC, 313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI- 110034.
5	DEL-T-3608	742734	M/S. JET GRAMODYOG SEWA SANSTHAN 119/410-B-1, DARSHAN PURWA, KANPUR-208012 V/S M/S. GODREJ SARA LEE LED. PIROJSHANAGAR, EASTERN EXPRESS HIGHWAY, VIKHROLI (EAST), MUMBAI 400079	M/S. JET GRAMODYOG SEWA SANSTHAN 119/410-B-1, DARSHAN PURWA, KANPUR-208012 V/S M/S. W.S. KANE & CO SERVANTS OF INDIA SOCIETY'S BUILDING, OPP. HURKISONDAS HOSPITAL, SARDAR VALLABHBHAI PATEL ROAD, MUMBAI 40004
6	129200	701490	M/S. THREE-N-PRODUCTS PVT. LTD, 3030, STREET NO. 4, RANJIT NAGAR, NEW DELHI- 110008. V/S. M/S. DR. PANKAJ NARAM & DR. SMITA NARAM, BHADRAN NAGAR, CROSS ROAD, NO.2, MILAP THEATRE, S.V. ROAD, MALAD (WEST) MUMBAI.	M/S. DELHI TRADE MARK COMPANY, F-171, GHAFAR MARKET, KAROL BAGH, NEW DELHI- 110005. V/S. M/S. USHA CHANDRASEKHAR ADVOCATE, 3E1, COURT CHAMBERS, NEW MARINE LINES, MUMBAI- 400020.
7	DEL-T- 4028/62692	648695	M/S. TIRBENI FLOUR MILL, ROHTAK, HARYANA. V/S. M/S. BAGHER RASTI GENERAL TRADING CO, LLC, P.O. BOX 401, DUBAI. U.A.E.	M/S. DELHI REGISTRATION SERVICE, 85/86, GADODIA MARKET, KHARI BAOLI, DELHI- 110006. V/S. M/S. AYPE TRADE MARK CO, 4279-GALI BHAIRON, NAI SARAK, DELHI- 110006.
8	204190	745787	M/S. KUNDAN RICE MILLS LTD, 64- 75, OLD LAJPAT RAI MARKET, DELHI- 110006 V/S. M/S. BROTHER INDUSTRIES LTD, 15-1, NAESHIRO- CHO MIZUHO-KU NOGOYA, JAPAN	M/S. WORLDWIDE REGISTRATION BUREAU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI- 110005 V/S. M/S. LALL LAHIRI & SALHOTRA LLS HOUSE, PLOT NO. B- 28, SECTOR 32 INSTITUTIONAL AREA GURGAON- 122001

9	156534	661461	<p>M/S.ABHINAV MASALA COMPANY, C-20, HARI NAGAR, CLOCK TOWER, NEW DELHI- 110064. V/S. M/S.HARI CHAND SHRI GOPAL, 12 GAGAN VIHAR, DELHI.</p>	<p>M/S.ABHINAV MASALA COMPANY, C-20, HARI NAGAR, CLOCK TOWER, NEW DELHI- 110064. V/S. M/S. ANAND & ANAND B- 41, NIZAMUDDIN EAST, NEW DELHI- 110013</p>
10	DEL-T- 4108/63864	643175	<p>M/S. DAYNA ELECTRICAL INDUSTRIES. A-19, JYOTI NAGAR, (WEST), LONI ROAD, SHAHDARA, DELHI-110032 V/S. M/S. GLAXO GROUP LIMITED. 252, DR. ANNIE BESANT ROAD, MUMBAI 400025.</p>	<p>M/S. VIPAN JAIN (ADVOCATE) C/O CAPITAL REGISTRATION SERVICE. 2063/39, HARI SINGH NALWA ST., KAROL BAGH, NEW DELHI-110005. V/S. M/S. GLAXO GROUP LIMITED. C.o GLAXOSMITHKLINE PHARMECEUTICLAS LIMITED. LEGAL AFFAIRS & LICENSING DEPARTMENT, DR. ANNIE BESANT ROAD, WORLI, MUMBAI-440025.</p>



INTELLECTUAL
PROPERTY INDIA

Patents/Designs/Trademark
GEOGRAPHICAL INDICATIONS



सत्यमेव जयते

☎ 011-28031838
011-28032406

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY Fax no. 28032381
Intellectual Property Office
Plot No.32, Sector – 14, Dwarka
NEW DELHI - 110078.

Name of Hearing Officer

:

DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date:10/02/2016

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	162052	618513	M/S. ASHOKA DISTILLERS AND CHEMICALS PVT. LTD. MODI FLOUR MILLS COMPOUND, OKHLA INDUSTRIAL ESTATE, NEW DELHI-110020 V/S. M/S. MOHAN ROCKY SPRINGWATER BREWERIES LTD. MOHANWADI, K HOPOLI-410203 (FINAL HEARING 2:30PM)	M/S. MAN MOHAN SINGH ASSOCIATES. 7/24, WEST PATEL NAGAR, NEW DELHI-110008 V/S. M/S. ARJUN T. BHAGAT 132/1, SHAHEEN APARTMENTS, MODY STREET, FORT, P.B. NO.1865, MUMBAI. (FINAL HEARING 2:30PM)
2	169104	804687	M/S. TRIVENI INDUSTRY. TRIVENI COMPLEX, GOVERDHAN ROAD, MATHURA- 281004 U.P. V/S. M/S. POLYCAB WIRES PVT LTD. HICO HOUSE, 1 ST FLOOR, 771, PANDIT SATWALEKAR MARG, MAHIM, MUMBAI-400016 (FINAL HEARING 2:30PM)	M/S. LOYAL REGISTRATION SERVICE. 210, JOB PLAZA, P-2, SECTOR- 18, NOIDA-201301 U.P. V/S. M/S. M.P. MIRCHANDANI & CO. RAM MANSION, ROOM NO. 4, 1 ST FLOOR, N.F. ROAD, NEAR CITYWALYK, COLABA, MUMBAI-400039 (FINAL HEARING 2:30PM)
3	DEL-T- 2945/59162	601029	M/S. VERMA SONS 21, SUBHASH MARG, DARYA GANJ, NEW DELHI-110002	M/S. MANGLA REGISTRATION SERVICE. 1961, KATRA SHAHNSHAHI, CHANDNI CHOWK, DELHI-110006.

			<p>V/S. M/S. PROLITE PRODUCTS 24, SINGH INDUSTRIAL ESTATE NO.3, RAM MANDIR ROAD, GOREGAON (WEST) MUMBAI-400104</p>	<p>V/S. M/S. M.P. MIRCHANDANI & CO., 57, SNEH SADAN, OPP: COLABA POST OFFICE , MUMBAI-400005.</p>
4	200977	702051	<p>M/S. SHAKTI BHOG FOODS LIMITED, 24, LAGHU UDYOG NAGAR, SSI, G.T. KARNAL ROAD, DELHI- 110033. V/S. M/S. SHAKTHI TRADING COMPANY, NO. 6, MAMARATHUPALAYAM, ERODE- 638004.</p>	<p>M/S. WORLDWIDE REGISTRATION BUREAU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI- 110005. V/S. M/S. RAJESH RAMANATHAN ADVOCATE, M/S. TMT LAW PRACTICE, NO. 32A, KRISHNA STREET T. NAGAR, CHENNAI- 600017</p>
5	194247	701410	<p>MR. KEWAL KRISHAN KUMAR 24, LAGHU UDYOG NAGAR, (SSI) GT KARNAL ROAD, DELHI- 110033 V/S. M/S. SAKTHI TRADING COMPANY, 6, MAMARATHUPALAYAM, ERODE- 638004</p>	<p>M/S. WORLDWIDE REGISTRATION BUREAU, 60/30, NEW ROHTAK ROAD, KAROLA BAGH, NEW DELHI- 110005. V/S. M/S. RAJESH RAMANATHAN ADVOCATE, TMT LAW PRACTICE, NO. 32A, KRISHNA STREET T. NAGAR, CHENNAI- 600017</p>
6	234278	779603	<p>M/S. SHAKTI BHOG FOODS LIMITED, 24, LAGHU UDYOG NAGAR (SSI), G.T. KARNAL, ROAD, DELHI- 110003. V/S. M/S. SAKTHI TRADING COMPANY, NO. 6, MAMARAHPALAYAM, ERODE- 638004.</p>	<p>M/S. WORLDWIDE REGISTRATION BUREAU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI- 110005. V/S. M/S. TMT LAW PRACTICE, NO. 32A, KRISHNA STREET T. NAGAR, CHENNAI- 600017</p>
7	164427	735456	<p>M/S. BLUE CIRCLE PAINT & CHEMICAL INDUSTRIES, G-9, HAUZ KHAS MARKET, NEW DELHI V/S. M/S. SNOWCEM INDIA LIMITED, KILLICK HOUSE, KILLICK ESTATE, BAJI PASALKAR MARG, CHANDIVLI, MUMBAI- 400072</p>	<p>M/S. S.M. GUPTA & COMPANY, 262, LAWYERS' CHAMBER, CRIMINAL SIDE TIS HAZARI COURT, DELHI- 110054. V/S. M/S. SNOWCEM INDIA LIMITED, KILLICK HOUSE, KILLICK ESTATE, BAJI PASALKAR MARG, CHANDIVLI, MUMBAI- 400072</p>

8	172005	762945	<p>M/S. SAI GARMENTS, IX/7013, SHOP NO.7. DEVI DUTT MARKET, PREM GALI (ASHOK GALI), GANDHI NAGAR, DELHI- 110031 V/S. M/S. GUDDU GARMENTS, 292, STREET NO.7, HARCHARAN NAGAR, SAMRALA RAOD, LUDHIAN-8 PUNJAB</p>	<p>M/S. JAINCO TRADE MARK SERVICE, C- 183/4, STREET NO. 4, WEST KANTI NAGAR, DELHI- 110051 V/S. M/S. MAHTTA & CO. (ADVOCATES) 43-B/3, UDHAM SINGH NAGAR, LUDHIANA- 141001 PUNJAB.</p>
9	234277	780450	<p>M/S. SHAKTI BHOG FOODS LIMITED, 24, LAGHU UDYOG NAGAR (SSI), G.T. KARNAL, ROAD, DELHI- 110003. V/S. M/S. SAKTHI TRADING COMPANY, NO. 6, MAMARAHPALAYAM, ERODE- 638004.</p>	<p>M/S. WORLDWIDE REGISTRATION BUREAU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI- 110005. V/S. M/S. TMT LAW PRACTICE, NO. 32A, KRISHNA STREET T. NAGAR, CHENNAI- 600017</p>



INTELLECTUAL
PROPERTY INDIA

Patents/Designs/Trademark
GEOGRAPHICAL INDICATIONS



सत्यमेव जयते

☎ 011-28031838
011-28032406

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY Fax no. 28032381
Intellectual Property Office
Plot No.32, Sector – 14, Dwarka
NEW DELHI - 110078.

Name of Hearing Officer

:

DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date:11/02/2016

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	241744	887429	M/S. USHA SHRIRAM ENTERPRISES PRIVATE LIMITED, UNIT NO. 11, BLOCK A, DDA SHOPPING COMPLEX, RING ROAD, NARAINA, NEW DELHI- 110028. V/S. M/S. USHA INTERNATIONAL LIMITED, SURYA KIRAN BUILDING, 19, KASTURBA GANDHI MARG, NEW DELHI- 110001. (FINAL HEARING 2:30PM)	M/S. THE ACME COMPANY. B- 41M NIZAMUDDIN EAST, NEW DELHI- 110013 V/S. M/S. K & S PARTNERS, B.K. HOUSE, PLOT NO. 109, SECTOR 44, GURGAON- 122002. (FINAL HEARING 2:30PM)
2	DEL-T- 1715/55207	607885	M/S. VOLGA METAL INDUSTRIES, D-121, DEEPALI, PITAMPURA, DELHI- 110034. V/S. M/S. BHAGWATI ENGINEERING & MANUFACTURING WORKS, 6/173, SUBHASH NAGAR, NEW DELHI- 110027.	M/S. MANGLA REGISTRATION SERVICE, 1961, KATRA SHAH-N-SHAHI, CHANDNI CHOWK, DELHI- 110006. V/S. M/S. WORLDWIDE REGISTRATION BUREAU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI- 110005.
3	161848	801435	M/S. MODERN SPRAYERS P. LTD, G.T. RAOD, NEAR CHAND CINEMA, LUDHIANA- 141008 PUNJAB.	M/S. MODERN SPRAYERS P. LTD, G.T. RAOD, NEAR CHAND CINEMA, LUDHIANA- 141008 PUNJAB.

			V/S. M/S. DARSHAN SINGH AND COMPANY, G.T. ROAD, GORAYA- 144409, DISTRICT JALANDHAR, PUNJAB.	V/S. M/S. AMARJIT & ASSOCIATES, SUIT 404, LAW ARCADE, 18, PUSA ROAD, NEW DELHI- 110005
4	165571	993173	M/S. B.R. KUMAR & SONS, NAYA MOHALLA, LAKKAR BAZAR, LUDHIANA, PUNJAB. V/S. M/S. OMRON CORPORATION, JAPAN.	M/S. SHARMA ASSOCIATES, 1834/1-E, PAVITTAR NAGAR, HAIBOWAL KALAN, LUDHIANA, PUNJAB. V/S. M/S. REMFRY & SAGAR, REMFREY HOUSE AT THE MILLENNIUM PLAZA, SECTOR 27, GURGAON- 122002
5	131015	744265	M/S. ZEN BEAUTY TECH, A-20/7, RANA PRATAP BAGH, DELHI- 110007. V/S. M/S. HINDUSTAN LEVER HOUSE, 165/166, BACKBAY RECLAMATION, MUMBAI- 400020.	M/S. ZEN BEAUTY TECH, A-20/7, RANA PRATAP BAGH, DELHI- 110007. V/S. M/S. ANAND & ANAND B-41, NIZAMUDDIN EAST, NEW DELHI-110013
6	116579	666088	M/S. T.T. INDUSTRIES, 10, POLLACK STREET, 2 ND FLOOR, CALCUTTA- 700001. V/S. TAEGU TEC LTD, SOUTH KOREA.	M/S. SHILPI JAIN SHARMA ADVOCATE, C-149, C.L. JOSEPH BLOCK, TIS HAZARI COURT, NEW DELHI- 110054. V/S. M/S. KHAITAN & CO, 1105, ASHOKA ESTATE (11 TH FLOOR), 24, BARKHAMBA ROAD, NEW DELHI- 110001.
7	134716	798780	M/S. TIME WARNER ENTERTAINMENT COMPANY L.L.P, U.S.A. V/S. WORLDTEL. INC, U.S.A.	M/S. LALL & SETHI D-17, SOUTH EXTENSION- II, NEW DELHI- 110049. V/S. M/S. CZB & PARTNERS, EXPRESS TOWERS, 23 RD FLOOR, NARIMAN POINT, MUMBAI- 400021.
8	123072	640109	M/S. G.C. ENGINEERS 976/1, SANT BHAWAN HAMILTON ROAD, KAHSMERE GATE, DELHI-110006 V/S. M/S. G.S. AUTO INTERNATIONAL LIMITED, G.T. ROAD, G.S. ESTATE, LUDHIANA, PUNJAB	M/S. SHERRY TRADE MARK CO. B.K-27 (WEST) SHALIMAR BAGH, DELHI-110088 V/S. M/S. G.S. AUTO INTERNATIONAL LIMITED, G.T. ROAD, G.S. ESTATE, LUDHIANA, PUNJAB.

9	182082	762242	<p>M/S. ATLAS MACHINE TOOLS CORPORATION, G.T. ROAD, DHOLEWAL, OPPT, MILITARY CAMP, LUDHIANA PUNJAB V/S. M/S. TATA MOTORS LIMITED, BOMBAY HOUSE, 24, HOMI MODY STREET, HUTATMA CHOWK, MUMBAI- 400001</p>	<p>M/S. MAHTTA & CO, 43-B/3, MAHTTA HOUSE, UDHAM SINGH NAGAR, LUDHIANA- 141001 PUNJAB V/S. M/S. DEPENNING & DEPENNING, ALAKNANDA, 16 NEPEAN SEA ROAD MUMBAI- 400036</p>
---	--------	--------	---	---



INTELLECTUAL
PROPERTY **INDIA**

Patents/Designs/Trademark
GEOGRAPHICAL INDICATIONS



सत्यमेव जयते

☎ 011-28031838
011-28032406

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY Fax no. 28032381
Intellectual Property Office
Plot No.32, Sector – 14, Dwarka
NEW DELHI - 110078.

Name of Hearing Officer

:

DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date:12/02/2016

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	152622	807336	M/S. ALKA AYURVEDIC (P) LTD, 26, SSI, LAGHU UDYOG NAGAR, G.T. KARNAL ROAD, DELHI- 110033. V/S. M/S. BAYER AKTENGESSELLSCHAFT, GERMANY. (FINAL ARGUMENTS)	M/S. WORLDWIDE REGISTRATION BUREAU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI- 110005. V/S. M/S. DEPENNING & DEPENNING, 2B, GROUND FLOOR, SOLITAIRE PLAZA, MG ROAD, GURGAON- 122002. (FINAL ARGUMENTS)



INTELLECTUAL
PROPERTY INDIA

Patents/Designs/Trademark
GEOGRAPHICAL INDICATIONS



सत्यमेव जयते

☎ 011-28031838

011-28032406

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY Fax no. 28032381
Intellectual Property Office
Plot No.32, Sector – 14, Dwarka
NEW DELHI - 110078.

Name of Hearing Officer

:

DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date:15/02/2016

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	146465	843363	M/S. PARASHAV TRADING CO, SHOP NO. 4, TALAB MANDIR MARKET, GURMANDI, LUDHIANA, PUNJAB. V/S. M/S. MAX MARA FASHION GROUP, ITALY.	M/S. SHARMA & ASSOCIATES ADVOCATE, 1834/1-E, PAVITTAR NAGAR, HAIBOWAL KALAN, LUDHIANA, PUNJAB. V/S. M/S. LALL LAHIRI & SALHOTRA, LLS HOUSE PLOT NO. B-28, SECTOR 32 INSTITUTIONAL AREA GURGAON- 122001
2	DEL-T-4871- 96174	606180	M/S. SWASTIC ELCTRICALS, 45/63, GAYA PRASAD LANE, KANPUR-208001, U.P. V/S. M/S. S. KUMAR ENTERPRISES (SYNFABS) LIMITED, 'NIRANJAN', 99, MARINE DRIVE, MUMBAI- 400002.	SHRI. BASANT LAL GUPTA ADVOCATE, 51/1, K.K. GARG MARKET, RAM GANJ, NAUGHARA, KANPUR- 1, U.P. V/S. M/S. W.S. KANE & CO, SERVANTS OF INDIA SOCIETY'S BUILDING, OPP. GURKISONDAS HOSPITAL, SARDAR VALLABHBHAI PATEL ROAD, MUMBAI- 400004.
3	154067	763749	M/S. MARC LABORATORIES PRIVATE LEMITED, 3, AVANBHAI MANSIONS, VIDHAN SABHA MARG, LUCKNOW- 226001	M/S. ROMESH CHADHA & CO., GROUND FLOOR, 1 ARYA SAMAJ MANDIR ROAD, GANESH GAN, LUCKNOW- 18

			V/S. M/S. PEIZER ENTERPRISES SARL, LUXEMBOUG	V/S. M/S. LALL & SETHI D-17, SOUTH EXTENSION- II, NEW DELHI- 110049.
4	158778	1023415	M/S. TAS MED (I) PVT. LTD, PLOT NO. 45, NEW TIMBER MARKET, SECTOR-26, CHANDIGARH. V/S. M/S. CENTAUR LABORATOREIS PVT. LTD, KUMAR ENGINEERING WORKS COMPUND, KALINA, SANTACRUZ (EAST), MUMBAI- 400029.	M/S. VENUKA KUMARIA (ADVOACTE), GURU GORKASH NATH MANDIR, NEAR SADAR BAZAR, SECTOR 19/C, CHANDIGARH. V/S. M/S. ASIAN PATENT BUREAU, 22-23, 2 ND FLOOR, 160, D.N. ROAD, FORT MUMBAI- 400001.
5	DEL-T- 2367/57572	658914	M/S. R.N. PRODUCT, 9/99, STATION ROAD, YAMUNA BRIJ, AGRA, U.P. V/S. M/S. KATHIL TOBACCO BHANDAR, BARA BAZAR, MAURANIPUR, JHANSI-284204, U.P.	M/S. P.K. ARORA ADVOCATE, 110, ANAND VRINDANBAN, SANJAY PLACE, AGRA- 02, V/S. M/S. DELHI REGISTRATION SERVICE, 85/86, GADODIA MARKET, KHARI BAOLI, DELHI- 110006.
6	731277	778169	M/S. EL BAIK FOOD SYSTEMS CO, LUXEMBOURG. V/S. M/S. AL- BAIK FAST FOOD DISTRIBUTION CO. PVT. LTD, 3, BUSHERI BUILDING, GROUND FLOOR, NORTH CROSS LANE, UMERKHADI, DONGRI, MUMBAI- 400009.	M/S. MEHTA & MEHTA ASSOCIATES, MEHTA HOUSE, B- 474, SUSHANT LOK-I, SECTOR-27, GURGAON- 122002. V/S. M/S. AL- BAIK FAST FOOD DISTRIBUTION CO. PVT. LTD, 3, BUSHERI BUILDING, GROUND FLOOR, NORTH CROSS LANE, UMERKHADI, DONGRI, MUMBAI- 400009.
7	DEL-T- 3348/60502	698299	M/S. J.R. OSWAL KNITWEARS, 3154, SUNDAR NAGAR, MAHAVIR COLONY, LUDHIANA, PUNJAB. V/S. M/S. SHIVESH APPARELS, 14, NITYADHAN MIKHERJEE ROAD, 6 TH FLOOR, HOWRAH- 711101. W.B.	M/S. MAHTTA & CO. 43-B/3, UDHAM SINGH NAGAR, LUDHIANA-1 PUNJAB V/S. M/S. D. SEN & CO, 6, OLD POST OFFICE STREET, GROUND FLOOR, CALCUTTA- 700001.
8	DEL-T-3529	688154	M/S.EURO POLYMERS PRIVATE LIMTED, WH-66, MAYAPURI PHASE – I, NEW DELHI- 110064. V/S. M/S. MERISANT COMPANY, SWITZERLAND.	M/S. S. KUMAR & COMPANY, 2/21, FIRST FLOOR, SUBHASH NAGAR, NEW DELHI- 110027. V/S. M/S. MANMOHAN SINGH ASSOCIATES. 7/24, WEST PATEL NAGAR, NEW DELHI- 110008.



INTELLECTUAL
PROPERTY INDIA

Patents/Designs/Trademark
GEOGRAPHICAL INDICATIONS



सत्यमेव जयते

☎ 011-28031838
011-28032406

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY Fax no. 28032381
Intellectual Property Office
Plot No.32, Sector – 14, Dwarka
NEW DELHI - 110078.

Name of Hearing Officer

:

DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date:16/02/2016

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	249047	1338914	M/S. AN1GLO FRENCH DRUGS & INDUSTRIES LTD. 41, 3 RD CROSS ROAD, V BLOCK, RAJAJI NAGAR, BANGALORE- 560010.	M/S. W.S. KANE & CO. MERCHANT CHAMBERS, 6 TH FLOOR, 41, SIR VITHALDAS THACKERSEY ROAD, OPP. PATKAR HALL, CHURCHGATE, MUMBAI-400020. (TM-5 TIME BARRED HEARING).
2	DEL-T-4360	751702	M/S. MEROUINSA MERCADOS. (SPAIN) V/S. M/S. PEARLS OF BEAUTY. 3107/29, RANJIT NAGAR, NEW DELHI- 110008 (FINAL ARGUMENTS 2:30PM)	M/S. KAN & KRISHME, B-483, KNK HOUSE, MEERA BAGH, PASHCHIM VIHAR, NEW DELHI- 110063 V/S. M/S. CHADHA & CHADHA, F -46, HIMALAYA HOUSE, 23 K.G. ROAD, NEW DELHI-110001 (FINAL ARGUMENTS 2:30PM)



INTELLECTUAL
PROPERTY INDIA

Patents/Designs/Trademark
GEOGRAPHICAL INDICATIONS



सत्यमेव जयते

☎ 011-28031838
011-28032406

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY Fax no. 28032381
Intellectual Property Office
Plot No.32, Sector – 14, Dwarka
NEW DELHI - 110078.

Name of Hearing Officer

:

DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date:17/02/2016

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	150869	607989	M/S. DUWEL EXPORTS 774 GURU HARGOBIND NAGAR PHAGWARA (PB) V/S. M/S. ZEST INDUSTRIES OPPOSITE SPORTS COLLEGE, KAPURTHALA ROAD, JALANDHAR (PB)	M/S. DUWEL EXPORTS 774 GURU HARGOBIND NAGAR PHAGWARA (PB) V/S. M/S. BAJAJ REGISTRATION SERVICE 102, JAY ESS COMPLEX SHASTRI MARKET, OPP. DAILY VIR PARTAP JALANDHAR -144 001
2	193512	719410	M/S. FUTURE ENTERPRISES PVT, SINGAPORE. V/S. M/S. MC DONALD'S, U.S.A.	M/S. ANAND & ANAND B- 41, NIZAMUDDIN EAST, NEW DELHI- 110013 V/S. M/S. S.S. RANA & CO, 317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI- 110003
3	119299	843453	M/S. A.C.J.K., 2730, NAYA BAZAR, DELHI- 110006. V/S. M/S. G.S. CHATHA RICE MILLS, CHATIWIND GATE, TARN TARAN	M/S. DELHI REGISTRATION SERVICE, 85/86, GADODIA MARKET, KHARI BAOLI, DELHI- 110006. V/S. M/S. S. HANDA & CO,

			ROAD, AMRITSAR- 143022. PUNJAB.	B-XVIII/ 18, PURIAN MOHALLA BATALA- 143505
4	136088	843453	M/S. AMIR CHAND JAGDISH KUMAR (EXPORTS) LTD, 2735/9, MOHAN LAL PALACE, NAYA BAZAR, DELHI- 110006. V/S. M/S.FIFA MARKETING AG, GRAFENAUWEG 2, CH-6304 ZUG, SWITZERLAND.	M/S. DELHI REGISTRATION SERVICE, 85/86, GADODIA MARKET, KHARI BAOLI DELHI- 110006. V/S. M/S. REMFRY & SAGAR, REMFREY HOUSE AT THE MILLENNIUM PLAZA, SECTOR 27, GURGAON- 122002
5	DEL-T-3696	627517	M/S. MODI-MUNDI PHARMA LIMITED, 1400 HEMKUNT TOWER, 98, NEHRU PLACE, NEW DELHI- 110019. V/S. M/S. AVENTIS PHARMA DEUTSCHLAND GMBH, GERMANY	M/S. DK LALWANI & CO, 403, SHAKUMTALA BUILDING, 59, NEHRU PLACE, NEW DELHI- 1100019. V/S. M/S. REMFRY & SAGAR, REMFREY HOUSE AT THE MILLENNIUM PLAZA, SECTOR 27, GURGAON- 122002,



INTELLECTUAL
PROPERTY **INDIA**

Patents/Designs/Trademark
GEOGRAPHICAL INDICATIONS



सत्यमेव जयते

☎ 011-28031838
011-28032406

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY Fax no. 28032381
Intellectual Property Office
Plot No.32, Sector – 14, Dwarka
NEW DELHI - 110078.

Name of Hearing Officer

:

DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date:18/02/2016

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	165990	986317	M/S. INTERNATIONAL BUSINESS MACHINES CORPORATION, U.S.A. V/S. M/S. SUPER CASSETTES INDUSTRIES LIMITED, E-2/16, WHITE HOUSE, ANSARI ROAD, DARYA GANGI, NEW DELHI- 110002. (FINAL ARGUMENTS 2:30PM)	M/S. ANAND & ANAND, B-41, NIZAMUDDIN EAST, NEW DELHI- 110013. V/S. M/S. R.K. DEWAN & COMPANY, PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI- 400001. (FINAL ARGUMENTS 2:30PM)
2	167793	887698	M/S. MAHESHWARI ENTERPRISES, 2156, GURU ARJUN NAGAR, WEST PATEL NAGAR, NEW DELHI- 110008. V/S. M/S. ANCHOR ELECTRONICS & ELECTRICALS PVT. LTD, PLOT NO. G-9, CROSS ROAD 'A', M.I.D.C, MAROL, ANDHERI (E), MUMBAI- 400093. (FINAL ARGUMENTS 2:30PM)	M/S. LALJI ADVOCATES, A-48, YOJNA VIHAR, DELHI- 110092. V/S. M/S. M.P. MIRCHANDANI & CO, RAM MANSION, 1 ST FLOOR, ROOM NO.4, N.F. ROAD, NEAR CITYWALK, COLABA, MUMBAI- 400039. (FINAL ARGUMENTS 2:30PM)



INTELLECTUAL
PROPERTY **INDIA**

Patents/Designs/Trademark
GEOGRAPHICAL INDICATIONS



सत्यमेव जयते

☎ 011-28031838
011-28032406

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY Fax no. 28032381
Intellectual Property Office
Plot No.32, Sector – 14, Dwarka
NEW DELHI - 110078.

Name of Hearing Officer

:

DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date:22/02/2016

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	DEL-T-4866/95661	719408	M/S. FUTURE ENTERPRISES PTE. LTD, SINGAPORE- 388399. V/S. M/S. MC DONALD'S CORPORATION, U.S.A. (FINAL HEARING 2:30 PM)	M/S. ANAND & ANAND B- 41, NIZAMUDDIN EAST, NEW DELHI- 110013 V/S. M/S. S.S. RANA & CO, 317, LAWYERS CHAMNERS, HIGH COURT OF DELHI, NEW DELHI- 110003. (FINAL HEARING 2:30 PM)



**INTELLECTUAL
PROPERTY INDIA**

Patents/Designs/Trademark
GEOGRAPHICAL INDICATIONS



सत्यमेव जयते

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
Intellectual Property Office
Plot No.32, Sector – 14, Dwarka
NEW DELHI - 110078.

☎ 011-28031838
011-28032406

Fax no. 28032381

Name of Hearing Officer

:

**DR. B.C. RATHORE
(DEPUTY REGISTRAR)**

Date:23/02/2016

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	197370	772091	M/S. RAJSHREE DRUGS, SUBHASH NAGAR, BARAUT- 250611 U.P. V/S. M/S. DABUR INDIA LIMITED BALSARA HOUSE, 43, NAGINDAS MASTER ROAD, FORT, MUMBAI- 400001	M/S. THE CALCUTTA TRADE MARK CO, 236, CHANDNI CHOWK- FATEHPURI, POST BOX NO. 1237, DELHI- 110006 V/S. M/S. DABUR INDIA LIMITED BALSARA HOUSE, 43, NAGINDAS MASTER ROAD, FORT, MUMBAI- 400001
2	196971	890318	M/S. ASBA PRODUCTS WH-41 MAYAPURI INDUSTRIAL AREA, PHASE-I, NEW DELHI-110064 V/S M/S. TEJA SHAH JAIN & SONS 6046, GALI MATKE WALI, SADAR BAZAR, DELHI-110006	M/S. K&A PARTNERS P-1A, 117. PRINCETON ESTATE DLF CITY, PHASE V, GURGAON- 122002, HARYANA V/S M/S. MANGLA REGISTRATION SERVICE KATRA SHAHN-SHAHI (OPP. CENTRAL BANK), CHANDNI CHOWK, DELHI-110006
3	172941	766150	M/S OSHO TOOLS PVT. LTD., 65, SANT NAGAR , CIVIL LINES, LUDHIANA -1 V/S M/S OSHO INTERNATIONAL FOUNDATION 608, MAKER CHAMBERS V, NARIMAN POINT, MUMBAI 400021.	M/S WORLDWIDE REGISTRATION BUREAU 60/30, NEW ROTHAK ROAD KAROL BAGH , NEW DELHI -110005 V/S M/S KANGA AND COMPANY ADVOCATES, SOLICITONS AND NOTARY READYMONEY MANSION 43, VEER NARIMAN ROAD, MUMBAI 400001.
4	152996	636666	M/S HAHNEMANN SCIENTIFIC	MS/ ROMESH CHADHA & CO

			<p>LABORATORY (INDIA), 2 SUBHASH MARG, LUCKNOW 226006, UTTAR PRADESH</p> <p>V/S</p> <p>M/S GLENMARK PHARMACEUTICALS LIMITED B-2, MAHALAXMI CHAMBERS, 22, BHULABHAI DESAI ROAD, MUMBAI-400026</p> <p>(FINAL ARGUMENTS 2:30PM)</p>	<p>A-589, INDIRA NAGAR, A- BLOCK, LEKHRAJ MARKET MARG, LUCKNOW- 226016.</p> <p>V/S</p> <p>M/S VISHESH & ASSOCIATES, 2, 3RD FLOOR, YESHWANT CHAMBERS, 18-B, BHARUCHA MARG, KALAGHODA, FORT, MUMBAI – 400023</p> <p>(FINAL ARGUMENTS 2:30PM)</p>
5	233095	793779	<p>M/S. FRENCH CONNECTION LTD, 75-83, FAIRFIELD ROAD, BOW, LONDON</p> <p>V/S.</p> <p>M/S. SARABJIT SINGH LAMBA, E-29, BALI NAGAR, NEW DELHI- 110015</p>	<p>M/S. ZEUSIP ADVOCATES C-4, JANGPURA EXTENSION NEW DELHI- 110014</p> <p>V/S.</p> <p>M/S. SARABJIT SINGH LAMBA, E-29, BALI NAGAR, NEW DELHI- 110015</p>
6	178819	767410	<p>M/S ALLIED CHEMICALS & PHARMACEUTICALS PVT. LTD., OF RAJNIGANDHA COMPLEX, 8734-D.B. GUPTA ROAD, PAHARGANJ NEW DELHI -110055.</p> <p>V/S</p> <p>M/S PAVAN PHRMACEUTICALS, G-2, SUSMITA FLATS, OPP.ANJALI CINEMA, NEAR VASNA BUS TERMIUS, VASNA, AHMEDABAD - 380015</p>	<p>M/S SEN – OBEROI A-18, CHITTARNAJAN PARK NEW DELHI- 110019</p> <p>V/S</p> <p>M/S SUBRAMANIAM, NATARJ & ASSOCIATES , ATTORNEYS –AT- LAW E -556, GREATER KAILASH-II NEW DELHI – 110048</p>
7	T-4706/105393	744569	<p>M/S. KRISHNA ELECTRICALS (REGD) DADRI COLONY, NEAR GURDWARA, SAMANA (PUNJAB)</p> <p>V/S.</p> <p>M/S. LARESE & TOUBRO LIMITED. L & T HOUSE, BALLARD ESTATE, N. M.MARG, MUMBAI-400001</p>	<p>M/S. MAHTTA & CO. 43-B/3, UDHAM SINGH NAGAR, LUDHIANA-1, PUNJAB</p> <p>V/S.</p> <p>M/S. ARJUN T. BHAGAT & CO. 132/1, SHAHEEN APARTMENT, MODY STREET, FORT, P.B. NO.1865, MUMBAI-400001</p>
8	152678	624881	<p>M/S. BRAHMA SHANKAR KHANNA, M-20, GOLE MARKET, MAHANAGAR , LUCKNOW, U.P.</p> <p>V/S.</p> <p>M/S. KRAFT FOODS HOLDING INC. U.S.A.</p>	<p>M/S.ROMESH CHADHA & CO. GROUND FLOOR, 1, ARYA SAMAJ MANDIR ROAD, LUCKNOW-226018</p> <p>V/S.</p> <p>M/S. REMFRY & SAGAR, REMFRY HOUSE AT THE MILLENNIUM PLAZA, SECTOR 27, GURGAON- 122002</p>
9	163676	990675	<p>M/S. JAGDISH ENTERPRISES, DHIR ROAD, BATALA- 143505, PUNJAB.</p> <p>V/S.</p> <p>M/S. ATUL LIMITED, ASHOKA CHAMBERS, RASAL MARG, MITHAKHALI CROSS ROAD, ELLISBRIDGE, AHMEDABAD- 380006.</p>	<p>M/S. D.K HAND AND COMPANY, B- XVIII/17-18, PURIAN MOHALLA, BATALA- 143505, PUNJAB.</p> <p>V/S.</p> <p>MR. LALIT PATNI/MR. J N DESAI, ATUL LIMITED, P.O. ATUL- 396020, DIST. VALSAD, GUJARAT.</p>



INTELLECTUAL
PROPERTY INDIA

Patents/Designs/Trademark
GEOGRAPHICAL INDICATIONS



सत्यमेव जयते

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
Intellectual Property Office
Plot No.32, Sector – 14, Dwarka
NEW DELHI - 110078.

☎ 011-28031838
011-28032406

Fax no. 28032381

Name of Hearing Officer

:

DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date:24/02/2016

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	148867	891253	M/S. B.L. NAMKEEN PRODUCTS, 82, GALI KHAJAJCHI WALI, CHOPLA MANDIR CHAZIBAD, U.P.-201001. V/S. M/S. BALAJI WAFERS PVT. LTD, SHED NO. C-1 B/17-18, PLOT NO.- 42, AJI G.I.D. RAJKOT- 360003. GUJARAT.	M/S. EVEREST TRADE MARK CO, CH.NO. 718, WESTERN WING, TIS HAZARI, DELHI- 110054. V/S. M/S.K.C. PATEL & CO. 208, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, O/S. RAIPUR GATE, KAKARIA ROAD, AHMEDABAD- 380022. GUJARAT.
2	DEL-T- 3332/60490	697480	M/S. HARMAN ELECTRONICS, 263, LAJPAT RAI MARKET, DELHI- 110006. V/S. M/S. SUKHVINDER SINGH CHHABRA, W-9, OKHLA INDUSTRIAL AREA, PHASE- II , NEW DELHI- 110020.	M/S. SKS LAW ASSOCIATES, C1/611, MAYFAIR TOWER, CHARMWOOD VILLAGE, SURAJKUND, FARIDABAD-121009. HARYANA. V/S. M/S. PRASAD ASSOCIATES, A-17, NITI BAGH, NEW DELHI- 110049.
3	142575	890485	M/S. SWARUP SHRI CHAND, 5034, RUI MANDI, SADAR BAZAR, DELHI- 110006 V/Ssx.	M/S. S. M. GUPTA & COMPANY 262, LAWYER'S CHAMBER, CRIMINAL SIDE TIS HAZARI COUTRS, DELHI -110054

			M/S. BAJAJ AUTO LTD AKURDI, PUNE-411035	V/S. M/S.KHAITAN & CO MEHER CHAMBERS, 4 TH & 5 TH FLOORS R.K. MARG, BALLARD ESTATE MUMBAI- 4000038
4	DEL-T- 3491/60861	593424	M/S. SURYA FOOD & AGRO PVT. LTD, D-I, SECTOR-2, DIST. GAUTAM, BUDHA NAGAR, U.P. V/S. M/S.BHAGWATI FOODS PRIVATE LIMITED, MANGALM BUILDING (SECTION-A), 2 ND , FLOOR, ROOM 205, 24 HEMANTA BASU SARANI, KOLKATA- 700001,	M/S. LOYAL REGISTRATION SERVICES, 210, JOP PLAZA, P-2, SECTOR-18, NOIDA-201301, NCR DELHI. V/S. M/S. E S GODFRET & SON, 9/1A SHERIFF LANE, GROUND FOOR, KOLKATA- 700016.
5	236108	761301	M/S. CRAVATTIFICIO ZADI S.R.L. VIA COMELICO, 29-20135, MILANO, ITALY V/S. M/S. METROPOLITAN TRADING COMPANY. 10/76, OFF. HAINES ROAD, WORLI, MUMBAI-400018.	M/S. LALL LAHIRI & SALHOTRA, LLS HOUSE PLOT NO. B-28, SECTOR 32 INSTITUTIONAL AREA GURGAON- 122001 V/S. M/S. WORLDWIDE REGISTRATION BEUREAU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DLEHI – 110005
6	152567	684931	M/S. SUNRIDER INTERNATIONAL, 1625, ABALONE AVENUE, TORRANCE, CA 90501, U.S.A. V/S. M/S. HINDUSTAN LEVER LIMITED, HINDUSTAN LEVER HOUSE, 165/166, BACKBAY RECLAMATION, MUMBAI- 400020.	M/S. S.S. RANA & CO. 317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI- 110003. V/S M/S. ANAND & ANAND B- 41, NIZAMUDDIN EAST, NEW DELHI- 110013.
7	149371	878544	M/S. A.A. AGRO. 938, SECTOR- 13, UNBAN ESTATE, KARNAL- 132001, HARYANA V/S. M/S. CHOICE AGROS PVT. LTD, MANSOORWAL DONA, AUJLA ROAD, KAPURTHALA-144601, PB.	M/S. WORLDWIDE REGISTRATION BUEARU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI- 110005 V/S. M/S. MAHTTA & CO. ADVOCATES, 43-B/3, UDHAM SINGH NAGAR, LUDHIANA- 1.
8	167956	978744	M/S. SONUS NETWORK, U.S.A. V/S. M/S. SONUS ELECTRONICS CORPORATION,	M/S. REMFRY & SAGAR, REMFREY HOUSE AT THE MILLENNIUM PLAZA, SECTOR 27, GURGAON- 122002, V/S.

			475, OLD LAJPAT RAI MARKET, DELHI- 110006.	M/S. S.M. GUPTA & COMPANY, 262, LAWYER'S CHAMBER, CRIMINAL SIDE TIS HAZARI COURTS, DELHI- 110054.
9	247043	775294	M/S. UNIQUE TRADING CO. 2468, CHHOTA RANG MAHAL, TILAK BAZAR, DELHI- 110006 V/S. M/S. FRIENDS AUTO (INDIA) LTD, 38-A, INDUSTRIAL AREAL, FARIDABAD- 121001 HARYANA (FINAL HEARING 2:30 PM)	M/S. SHIV LAW HOUSE, 109/29, VARDHMAN TOWER, G BLOCK COMM. CENTRE, VIKAS PURI, NEW DELHI- 110018 V/S. M/S. AMARJIT & ASSOCIATES, SUIT 404, LAW ARCADE, 18, PUSA ROAD, NEW DELHI- 110005 (FINAL HEARING 2:30 PM)



INTELLECTUAL
PROPERTY INDIA

Patents/Designs/Trademark
GEOGRAPHICAL INDICATIONS



सत्यमेव जयते

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
Intellectual Property Office
Plot No.32, Sector – 14, Dwarka
NEW DELHI - 110078.

☎ 011-28031838
011-28032406

Fax no. 28032381

Name of Hearing Officer

:

DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date:25/02/2016

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	147276	692679	M/S. FIXWELL INDUSTRIES (REGD.) 2011, GANJ MEER KHAN, TURKMAN GATE, DELHI- 110006 V/S M/S. SCHOLAR PUBLISHING HOUSE (P) LTD. 85, MODEL BASTI, NEAR FILMISTAN, NEW DELHI- 110005	M/S. MANGLA REGISTRATION SERVICE 1961, KATRA, SHAH-N-SHAHI, CHANDNI CHOWK, DELHI- 110006 V/S M/S. SCHOLAR PUBLISHING HOUSE (P) LTD. 85, MODEL BASTI, NEAR FILMISTAN, NEW DELHI- 110005
2	116659	608957	M/S. KAMAL PUSTAKALAYA, 1977, NAI SARAK, DELHI- 110006. V/S. M/S. SCHOLAR PUBLISHING HOUSE (P) LTD, 85, MODEL BASTI, NEAR FILMISTAN, NEW DELHI- 110005.	M/S. MANGLA REGISTRATION SERVICE, 1961, KATRA SHAH-N-SHAHI, CHANDNI CHOWK, DELHI- 110006. V/S. M/S. SCHOLAR PUBLISHING HOUSE (P) LTD, 85, MODEL BASTI, NEAR FILMISTAN, NEW DELHI- 110005.
3	183414	999790	M/S. TAS MED (I) PVT. LTD, PLOT NO. 45, NEW TIMBER	M/S. VENUKA KUMARIA ADVOCATE, 5673, DUPLEX, MODERN HOUSING

			<p>MARKET, SECTOR 26, CHANDIGARH. V/S. M/S. CADILA HEALTHCARE LTD, ZYDUS TOWER, SATELLITE CROSS ROADS, AHEDABAD- 380015, GUJARAT.</p>	<p>COMPLEX, MANIMAJRA, U.T. CHANDIGARH. V/S. M/S. SUBRAMANIAM, NATRAJ & ASSOCIATES, E-556, GREATER KAILASH-II, NEW DELHI- 110048.</p>
4	167193	706430	<p>M/S. UNI AUTO ENTERPRISES, 21/1378, NAIWAL KAROL BAGH, NEW DELHI- 110005. V/S. M/S. UNA & CO, A-64/5, G.T. KARNAL ROAD, INDUSTRIAL AREA, DELHI- 110033. (FINAL HEARING 2:30 PM)</p>	<p>M/S. DELHI TRADE MARK COMPANY, F- 171, GHAFAR MARKET, KAROL BAGH, NEW DELHI- 110005. V/S. M/S. DELHI REGISTRATION SERVICE, 85/86, GADODIA MARKET, KHARI BAOLI DELHI- 110006 (FINAL HEARING 2:30 PM)</p>
5	176147	798769	<p>M/S. TEVA PHARMACEUTICAL INDUSTRIES LTD, JERUSALEM-91010, ISRAEL. V/S. M/S. WANDER PRIVATE LIMITED, PLOT NO. 21, SECTOR 19, KOPRI ROAD, VASHI, NAVI MUMBAI- 400703.</p>	<p>M/S. REMFRY & SAGAR, REMFREY HOUSE AT THE MILLENNIUM PLAZA, SECTOR 27, GURGAON- 122002 V/S. M/S. USHA CHANDRA SEKHAR ADVOCATE, 3E1, COURT CHAMBERS NEW MARINE LINES, MUMBAI- 400020.</p>
6	201267	715499	<p>M/S. CIBA GEIGY AG SWITZERLAND V/S. M/S. NICHOLAS PIRAMAL INDIA LTD, NICHOLAS PIRAMAL TOWERS, GANPATRAI KADAM MARG, LOWER PAREL, MUMBAI- 400013</p>	<p>M/S. LALL LAHIRI & SALHOTRA, LLS HOUSE PLOT NO. B- 28, SECTOR 32 INSTITUTIONAL AREA GURGAON- 122001 V/S. M/S. TAS & CO. 1&2/19, GANGA, SWASTIK PARK, V N PURAV MARG, CHEMBUR, MUMBAI- 400071</p>
7	DEL-T- 1828/55670	550063	<p>M/S R.K. INDUSTRIES, K-9, UDYOG NAGAR, DELHI V/S M/S NARANG METAGRAPH COMPANY, 856, MURADPURA, RAKA CHOWK, GILL ROAD, LUDHIANA- 3 (PB.)</p>	<p>M/S DELHI REGISTRATION SERVICES 85/86, GADODIA MARKET, KHARI BADLI DELHI -110006 V/S M/S MAHTTA & CO. ADVOCATES, 43- B/3, UDHAM SINGH NAGAR, LUDHIANA – 1 (PB)</p>



INTELLECTUAL
PROPERTY **INDIA**

Patents/Designs/Trademark
GEOGRAPHICAL INDICATIONS



सत्यमेव जयते

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
Intellectual Property Office
Plot No.32, Sector – 14, Dwarka
NEW DELHI - 110078.

☎ 011-28031838
011-28032406

Fax no. 28032381

Name of Hearing Officer

:

**DR. B.C. RATHORE
(DEPUTY REGISTRAR)**

Date:29/02/2016

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	176547	855791	M/S. SAMUNDER GARMENTS. MAHAVIR COLONY, ST. NO. 6, SUNDER NAGAR, LUDHIANA PUNJAB V/S. M/S SAREEN SPORS INDUSTRIES. VICTORIA PARK, SPORTS, COLONY, MEERUT-250001 (U.P.) (FINAL ARGUMENTS 2:30PM)	M/S. MAHTTA & CO. 43-B/3, UDHAM SINGH NAGAR, LUDHIANA-1, PUNJAB. V/S. M/S. MANGLA REGISTRATION SERVICE. 1961, KATRA SHAHN-SHAHI OPP. CENTRAL BANK, DELHI-110006 (FINAL ARGUMENTS 2:30PM)